



Central Information Commission

2nd Floor, August Kranti Bhawan,
Bhikaji Cama Place, New Delhi – 110 066
Website: www.cic.gov.in

Decision No.4109/IC(A)/2009

F. No.CIC/MA/A/2009/000355

Dated, the 30th June, 2009

Name of the Appellant: Shri. A.S. Cheema

Name of the Public Authority: B.P.C.L.

Facts: ⁱ

1. The case was scheduled for hearing on 30/6/2009. But, the appellant could not avail of this opportunity. The appeal is, therefore, examined on merit.
2. On perusal of the documents submitted by the appellant, it is observed that the appellant has grievances regarding allotment of LPG Distributorship. In this context, he has asked for certain information relating to the details of applications received, eligibility of applicants for distributorship, reason for extension of date of submission of application, amount of money received from the applicants, identification of the competent authority, who approved the postponement of interview, etc.
3. The CPIO has duly replied and furnished partial information while the remaining information has been refused to him u/s 8(1)(d) of the Act. Being not satisfied with the response, the appellant has pleaded for disclosure of the complete information.
4. In response to the appeal submitted before the Commission, the CPIO has furnished detailed comments, a copy of which was endorsed to the appellant also. The appellant has, however not submitted any rejoinder.

Decision:

5. The appellant has neither responded to the notice for hearing nor indicated as to what is the public interest in disclosure of information refused to him u/s 8(1)(d) of the Act. He has also not submitted rejoinder to the CPIO's

ⁱ ***"If you don't ask, you don't get."*** - Mahatma Gandhi

comments on his appeal before the Commission. This appeal is, therefore, considered unnecessary and is thus disposed of.

Sd/-
(Prof. M.M. Ansari)
Central Information Commissionerⁱⁱ

Authenticated true copy:

(M.C. Sharma)
Assistant Registrar

Name & address of Parties:

1. Shri. A.S. Cheema, Kothi No.2424, Phase-10, SAS Nagar, Mohali (Punjab)
2. Shri. Vinod Giri, GM & CPIO, B.P.C.L. Bharat Bhavan, 4 & 6 Currimbhoy Road, Ballard Estate, Mumbai – 400 001.
3. Shri. S. Mohan, Director & Appellate Authority, B.P.C.L. Bharat Bhavan, 4 & 6 Currimbhoy Road, Ballard Estate, Mumbai – 400 001.

ⁱⁱ “*All men by nature desire to know.*” - Aristotle